

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 01.11.2018 (Thursday)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. <b>With</b>	Arvind Kumar	Pooja Saigal Aksahay Gupta
2.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	
3.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. <b>with</b>	NamanJhabakh	R. Vidyasagar (R1-R4) B. Rangunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11
4.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors.  <b>With</b>	NamanJhabakh	R. Vidyasagar (R1-R4) B. Rangunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8
5.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors <b>With</b>	Naresh Kaushik	Sriram P.-R1 to R4 B. Rangunath-R5 Madhusmita Bora-R6
6.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors <b>With</b>	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Rangunath-R5 Madhusmita Bora-R6
7.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Rangunath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora-R7

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*Sujati*  
31/10/18

By Order

Joint Registrar

*21/10/18*